

- (a) (i) Review by the Government on the working of the Karnataka Agro-Industries Corporation Limited, Bangalore, for the year 1983-84.
- (ii) Annual Report of the Karnataka Agro-Industries Corporation Limited, Bangalore, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-3262/86].
- (b) (ii) Review by the Government on the working of the Andhra Pradesh Agro Industries Development Corporation Limited Hyderabad, for the year ended 30th September, 1984.
- (iii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year ended 30th September, 1984, along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-3263/86].

12.06 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

‘I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 19th November, 1986, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the joint committee of the Houses on the Railways Bill, 1986. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

MOTION

“That this House concurs in the commendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to consolidate and amend the Law relating to Railways and resolves that the following fifteen members of the Rajya Sabha be nominated to serve on the said Joint Committee :—

1. Shri Pawan Kumar Bansal
2. Shri Kamalendu Bhattacharjee
3. Shri V. Ramanathan
4. Shri Mirza Irshadbaig
5. Shri Murlidhar Chandrakant Bhandare
6. Shri Suresh Pachouri
7. Shrimati Pratibha Singh
8. Shri S.B. Ramesh Babu
9. Shri Deba Prasad Ray
10. Shri P.N. Sukul
11. Shri Sukamal Sen
12. Dr. Bapu Kaldato
13. Shri Parvathaneni Upendra
14. Shri Atal Bihari Vajpayee
15. Shri Satya Prakash Malaviya.”

12.07 hrs.

STATEMENT RE : BILATERAL TALKS  
WITH HEADS OF GOVERNMENT/  
HEADS OF STATE DURING  
SECOND SAARC SUMMIT  
HELD AT BANGALORE

[English]

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATTA TIWARI) : Hon'ble Members will recall the statement by PM on 19 November regarding the outcome of the Second SAARC Summit held in Bangalore. In addition to the meetings which were held in the context of SAARC, Prime Minister also exchanged views with other Heads of State/Government

[*Sh. Narayan Datt Tiwari*]

in Bangalore as well as during the retreat at Nandi Hills. I had separate bilateral discussion with Foreign Ministers from the other SAARC countries.

2. In discussions with the Prime Minister of Pakistan, a serious concern on their nuclear weapon programme, assistance to terrorists and their arms build-up was conveyed. Consequent to the meeting between Prime Minister and the Prime Minister of Pakistan, it was agreed that the two countries would work out detailed measures of cooperation in controlling illicit crossing, drug trafficking, smuggling and terrorism along the border. A meeting of the concerned officials of the two Governments at the level of Secretary to Government would be held at Lahore in the first week of December, 1986 for this purpose. It was also agreed that the Foreign Secretary would visit Islamabad before the end of the year to continue discussions with his Pakistani counterpart on various aspects of the normalisation process. This agreement, notwithstanding the series of negative steps taken by Pakistan, reflects India's earnestness in promoting the normalisation of relations between our two countries. Prime Minister Junejo assured our Prime Minister that the trial of hijackers would be expedited. We look forward to concrete manifestations of Pakistan's recognition of our vital concerns. This would facilitate the process of normalisation of relations.

Prime Minister also held extensive discussions with the President of Sri Lanka, Mr. J.R. Jayewardene. The Chief Minister of Tamil Nadu was present in Bangalore and had consultations with our Prime Minister. During the discussions, it was reaffirmed once again that the resolution of the ethnic problem in Sri Lanka must be found on the basis of a negotiated political settlement without compromising the unity and territorial integrity of Sri Lanka. It was also agreed that every effort will be made, within the limits of the Sri Lankan Constitution, to improve/modify the latest set of proposals to try and meet Tamil aspirations to the maximum extent possible. These refer especially to the question of link-age, the powers of the Governors, the question of law and order etc. Discussions were continued in Bangalore on November 18

between the Sri Lankan Foreign Minister Mr. A.C.S. Hameed, and the Indian delegation consisting of Minister of State Shri K. Natwar Singh and the Minister of State for Internal Security Shri P. Chidambaram. The package of proposals was discussed further on November 19, when Mr. Hameed visited Delhi for a day. The response of the Sri Lankan Government in this regard is now expected to be conveyed shortly.

Since this draft was finalised day before yesterday, it had been decided that my colleagues Shri K. Natwar Singh and Shri P. Chidambaram should visit Colombo. They have gone to Colombo to-day for further discussion with President Jayewardene. They are expected back to-night. We hope that they will bring with them the latest response of the Srilankan Government.

In Prime Minister's discussions with the President of Bangladesh, there was a general review of developments in the bilateral relationship between the two countries since President Ershad's visit to India in July, 1986. It was decided to extend the mandate of the Indo-Bangladesh Joint Committee on River Waters by another six months, namely, upto 21st May, 1987. It was recognised that the work of the Joint Committee of Experts had been carried out at much too slow a Pace and this should be completed in a time bound programme.

The Prime Minister had a warm and friendly meeting with the King of Bhutan during the course of which there was an exchange of views on bilateral and international issues of mutual concern. Prime Minister's tete-a-tete with the King of Nepal was held in a cordial atmosphere and contributed to closer understanding and friendship between the two countries. Prime Minister's talks with the President of Maldives gave the opportunity of reviewing progress in our bilateral cooperation since Prime Minister's visit to Male in February and also on matters relating to SAARC. The discussions with the Heads of State of Bhutan, Nepal and Maldives helped to enlarge the areas of mutual understanding and to further strengthen the traditional friendly ties that exist between India and these countries.